

FORM G

Invitation For Expression Of Interest For M/s Alka Ventures Private Limited Operating In Construction Activities Business At Thengode, Kakkanad, Ernakulam, Kerala

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Alka Ventures Private Limited U55101KL2003PTC016411
2.	Address of the registered office	TC 36/1690 1 Meenasubhash Nagar Vellakadavu P.O, Thiruvananthapuram, Kerala, India, 695008
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Township Project site at Thengode, Kakkanad, Ernakulam
5.	Installed capacity of main products/ services	The Company holds a township project spanning approximately 560 apartments on a total land area of 9.14 acres* as per QPA Agreement with the Homebuyers, located in Thengod, Kakkanad, Ernakulam. The project includes two partially completed apartment towers and three towers at the piling-completed stage. Presently approximately 163 allottees are in the project.
6.	Quantity and value of main products/ services sold in last financial year	Nil (The Company is engaged in the construction of a township project, in which structure of two towers have been completed; however, the project has since been stalled, and no bookings have been received in the past two years no revenue is reported.)
7.	Number of employees/ workmen	4 Employees Currently working; 1-Project Manager; 2-Customer Relationship Manager 3-Administrative Manager; 4-Supervisor
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The link can be emailed on request or For details write to alkairp2025@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The link can be emailed on request or for details write to alkairp2025@gmail.com
10.	Last date for receipt of expression of interest	12/06/2026
11.	Date of issue of provisional list of prospective resolution applicants	22/06/2026
12.	Last date for submission of objections to provisional list	27/06/2026
13.	Date of issue of final list of prospective resolution applicants	07/07/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12/07/2026
15.	Last date for submission of resolution plans	11/08/2026
16.	Process email id to submit Expression of Interest	alkairp2025@gmail.com



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For – M/s Alka Ventures Private Limited
Aluva – 28/05/2026